

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/3673/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the th 13 October, 2020.

Sub:- **Civil vacation.**

Ref:- Your letter No. FC/Sil/2020/283 dtd. 07.10.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to avail the ensuing Civil vacation from 22.10.2020 to 04.11.2020 along with station leave permission from the morning of 22.10.2020 till the morning of 05.11.2020, has been granted.

The Counsellor, family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

3675
Memo NO.HC.VII-65/2005/3674/A, dated 13.10.2020

Copy to

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

6
13/10/2020
JT. REGISTRAR (VIGILANCE)

Rosen